

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2515**  
TO BE ANSWERED ON 06<sup>TH</sup> AUGUST, 2024

DAIRY FARMING

2515. SHRI NILESH DNYANDEV LANKE:  
SMT. SUPRIYA SULE:  
SHRI SANJAY DINA PATIL:  
SHRI AASHTIKAR PATIL NAGESH BAPURAO:  
SHRI BAJRANG MANOHAR SONWANE:  
SHRI BHASKAR MURLIDHAR BHAGARE:  
SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:  
DR. AMOL RAMSING KOLHE:  
SHRI AMAR SHARADRAO KALE:  
PROF. VARSHA EKNATH GAIKWAD

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

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be pleased to state:

- (a) whether the Government is implementing any schemes for boosting animal husbandry and dairy farming in the country including Maharashtra and if so, the details thereof;
- (b) whether the Government has devised programmes to help farmers to gain a better understanding of latest practices and techniques in animal husbandry and dairy farming and if so, the details thereof;
- (c) the number of schemes implemented by the Government to develop sustainable dairy farming in all villages of the country including Maharashtra;
- (d) the total funds provided by the Union Government to the State Governments including Maharashtra for implementation of the said schemes during each of the last three years and the current year, State-wise; and
- (e) the other steps taken by the Government for rural entrepreneurship and better livelihood opportunities for unemployed youth and livestock farms in poultry, sheep, goat, piggery, feed and fodder sector?

**ANSWER**

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) The Department of Animal Husbandry and Dairying is implementing the following schemes/programmes for boosting animal husbandry and dairy farming in the country including the State of Maharashtra. Details of the Schemes are given at **Annexure I**

- I. Rashtriya Gokul Mission (RGM),
- II. National Programme for Dairy Development (NPDD),
- III. Dairy Processing and Infrastructure Development Fund (DIDF)\*,
- IV. Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in dairy activities (SDCFPO)
- V. National Livestock Mission (NLM),
- VI. Animal Husbandry Infrastructure Development Fund (AHIDF)\*
- VII. Livestock Health and Disease Control Programme (LH&DCP)
- VIII. Livestock Census and Integrated Sample Survey (LC & ISS)

*\* Based on the recommendation of NITI Ayog and Department of Expenditure, DIDF and AHIDF has been merged under Infrastructure Development Fund (IDF) scheme of DAHD.*

(b) In order to complement and supplement the efforts made by the States and Union territories to assist farmers in acquiring better understanding of latest practices and techniques in Animal Husbandry and dairy farming thereby improving their livelihood Department of Animal Husbandry and Dairying is implementing following schemes in all villages throughout the country:

(i) Rashtriya Gokul Mission: One of the components of the scheme Rashtriya Gokul Mission is organization of farmer awareness programmes including organization of fertility camps, milk yield competition, calf rallies and farmer training programme. Latest breeding technologies are being made accessible to farmers including Artificial Insemination (AI) with sex sorted semen, Bovine In-Vitro Fertilization (IVF) and genomic selection.

(ii) National Livestock Mission: One of the submissions of the scheme is innovation and extension and under the component extension assistance is made available to the States/ Union Territories for organization of seminars, workshops, training, capacity building for livestock farmers/ groups, breeders associations, promotional activities related to Animal Husbandry, operationalisation of farmers field school, exposure visit for farmers, demonstration activities, creating awareness through social media and audio visual support etc. Latest technology like artificial insemination among sheep, goats and pigs is promoted under the scheme.

(iii) National Programme for Dairy Development is being implemented with the objective of creating dairy infrastructure for procurement, processing and marketing of milk and milk products in cooperative dairy sector.

(iv) Support to State Dairy Cooperative Societies and Farmers Producers Organisations: Under the scheme one time support in the form of Interest subvention on working capital loans has been introduced from the financial year 2020-21 in order to incentivise dairy cooperatives and farmers engaged in dairying.

(v) Livestock Health and disease control Programme is being implemented for providing assistance for control of animal diseases like Foot and Mouth Disease, Brucellosis and also to provide assistance to State Governments for Control of other infectious diseases of livestock. Mobile Veterinary Units are established under the scheme to deliver quality

livestock health services at farmers' doorstep. Assistance is also made available under the scheme for creating awareness and publicity.

(vi) Department of Animal Husbandry and Dairying is implementing Animal Husbandry Infrastructure Development Fund (AHIDF) worth Rs. 15000 crore to facilitate incentivisation of investments in establishment of dairy processing and value addition infrastructure, meat processing and value addition facilities, feed manufacturing, vaccine and drug production units, animal waste to wealth management, breed improvement technology and breed multiplication farms.

(vii) For the first time, Government has extended Kisan Credit Card facility to Animal Husbandry farmers and Fisheries farmers for their working capital requirements wherein farmers either individual or joint borrower, Joint Liability Groups or Self Help Groups including tenant farmers having owned/rented/leased sheds are eligible for getting incentivisation under the scheme.

(viii) For generating awareness among farmers Department has inducted "A HELP" (Accredited Agent for Health and Extension of Livestock Production). A-HELP is acting as a local livestock resource person and a connecting point between the livestock farmers and Veterinary Services. Further, MAITRIs (Multipurpose AI Technicians in Rural India) are being inducted by the Department to deliver Artificial Insemination Services at Farmers doorstep. MAITRIs are also handling animal vaccinations, first aid, animal nutrition advice, and farmer awareness.

(c) The Department of Animal Husbandry and Dairying is implementing the following schemes to promote dairy farming and dairy industry in all villages of the country including Maharashtra:

- i. Rashtriya Gokul Mission (RGM)
- ii. National Programme for Dairy Development (NPDD)
- iii. Dairy Processing and Infrastructure Development Fund (Now subsumed in Animal Husbandry Infrastructure Development Fund (AHIDF))
- iv. Support to State Dairy Cooperative & Farmers Producers Organization (SDCFPO)
- v. Animal Husbandry Infrastructure Development Fund (AHIDF)
- vi. National Livestock Mission (NLM)
- vii. Livestock Health and Disease Control (LH & DC)

For the first time Government has extended Kisan Credit Card (KCC) facility to Animal Husbandry and Fisheries farmers for their working capital requirements wherein farmers either individual or joint borrower, Joint Liability Groups or Self Help Groups including tenant farmers having owned/rented/leased sheds are eligible for getting incentivisation under the scheme.

(d) The total funds provided by the department to the State Governments including Maharashtra for implementation of the said schemes during each of the last three years and the current year, State-wise are attached as **Annexure-II**.

(e) The Central Government is implementing National Livestock Mission, Centrally Sponsored Scheme. Under the scheme an Activity called Entrepreneurship Development programme under which the Central government is providing 50% subsidy for establishment of sheep, goat, poultry, piggery, feed and fodder entrepreneurship. The entrepreneurship programme is helping the rural youth and farmers to earn livelihood.

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Details of the Schemes referred to part (a) of the answer

- I. Rashtriya Gokul Mission:** In order to promote Animal Husbandry as an additional source of income Government of India is implementing scheme Rashtriya Gokul Mission (RGM) across the country including Rajasthan and Jharkhand with the aim of development and conservation of Indigenous breed, genetic upgradation of bovine population and enhancement of milk production and productivity thereby making dairying more remunerative to farmers..
- II. National Programme for Dairy Development (NPDD):** Department of Animal Husbandry & Dairying (DAHD) is implementing “National Programme for Dairy Development (NPDD)” scheme across the country including Rajasthan & Jharkhand since Feb-2014. The scheme has been restructured/ realigned in July 2021 for implementation from 2021-22 to 2025-26 with the following two components:
- (i) The Component "A" of NPDD focuses on creating/strengthening of infrastructure for quality milk testing equipment as well as primary chilling facilities.
- (ii) The Component ‘B’ of the NPDD scheme "Dairying through Cooperatives” aims to increase sale of milk and dairy products by increasing farmer’s access to organized market, upgrading dairy processing facilities and marketing infrastructure and enhancing the capacity of producer owned institutions.
- III. Dairy Processing & Infrastructure Development Fund (DIDF):** Department of Animal Husbandry & Dairying (DAHD) implemented the scheme Dairy Processing Infrastructure Development Fund (DIDF) to provide for interest subvention @2.5% for loan against the creation/ modernization of milk processing and value added products manufacturing infrastructure as per the Operational Guidelines of the scheme issued by DAHD. On 01.02.2024, GoI merged the schemes Animal Husbandry Infrastructure Development Fund (AHIDF) and DIDF. The implementation has also been extended for the next three years (2024-26) with fund of Rs 29,110.25 crore. The scheme is demand driven and therefore, no state-wise allocation is made.
- IV. Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in dairy activities (SDCFPO):** This Scheme was launched during 2017-18. The scheme is being implemented through National Dairy Development Board (NDDB) with an aim to assist the Cooperative Societies and farmer producer organizations engaged in dairy activities by providing soft working capital loan to tide over the crisis on account of severely adverse market conditions or natural calamities.

Temporarily, the **component “A”** namely “working Capital loan” has been kept in suspension since 2020-21.

Due to Economic Impact of Covid-19 on Dairy Sector, Ministry of Fisheries, Animal Husbandry and Dairying has introduced a new component “ **interest subvention on**

**Working capital loans for Dairy sector” as the component “B” with an outlay of Rs 203 Cr for 2020-21. Thus the actual implementation of scheme started during 2020-21.**

**Pattern of financial assistance:** Under the Component “B” of the scheme, an interest subvention of 2% per annum on the working capital loan is being provided to the producer owned Institutes (POIs.). Further, for prompt and timely repayment, an additional 2% per annum interest subvention is payable at the end of the loan repayment/interest servicing period.

The Union Cabinet has approved implementation of central sector scheme **Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in dairy activities (SDCFPO)** as a part of Umbrella Scheme “ **Infrastructure Development Fund** “ from 2021-22 to 2025-26 with an outlay of Rs 500 Cr. i.e Rs. 100 crore each year. Further, as per decision of Cabinet dated 01.02.2024, it has been approved that the implementation of SDCFPO will be continued as a component of IDF with-in the approved outlay (i.e Rs 500 cr. FROM 2021-22 to 2025-26).

- V. National Livestock Mission:** The Central Government is implementing the National Livestock Mission (NLM), a Centrally Sponsored Scheme. The Scheme is being implemented in the entire country including Rajasthan and Jharkhand. The Scheme has three submissions which are as under:
1. Sub-Mission on Breed Development of Livestock and Poultry
  2. Sub-Mission on Feed and Fodder Development
  3. Sub-Mission on Innovation, Extension

Under the submission on Breed Development of Livestock and Poultry, the activity of entrepreneurship development programmes wherein the Central Government is providing 50% subsidy as per the scheme guidelines for establishment of Poultry, sheep, goat, piggery and feed and fodder farms. This activity helps the farmers to generate income.

- VI. Livestock Health and Disease Control:** The States & UTs are supported under Central Sector Scheme i.e. Livestock Health & Disease Control Programme (LHDCP) in reducing risk to animal health by prophylactic vaccination against diseases of animals, and augmenting livestock healthcare through capacity building of Veterinary services, disease surveillance and strengthening Veterinary infrastructure which has indirect effect on promotion of Animal Husbandry. The major activities supported are vaccination against Foot and Mouth Disease (FMD), Brucellosis, Pestedes Petits Ruminants (PPR) and Classical Swine Fever (CSF) under 100% central assistance, Assistance to States for Control of Animal Disease (ASCAD) for control of state prioritized economically important exotic, emergent and zoonotic animal diseases with funding pattern of 60:40 between Central and State; 90:10 for hilly and North East States and 100% for UTs. Additionally, under the component of Establishment and Strengthening of Veterinary Hospitals and Dispensaries (ESVHD-MVU), 100% financial assistance is provided towards procurement & customization of Mobile Veterinary Units (MVUs) with recurring operational expenditure in the ratio of 90:10 for North Eastern & Himalayan States; 60%

for other States, and 100% for UTs for delivery of veterinary healthcare services through Mobile Veterinary Units (MVUs) through a Toll-Free Number (1962) at farmers' doorsteps which include disease diagnosis, treatment, vaccination, minor surgical interventions, audio-visual aids and extension services.

**VII. Animal Husbandry Infrastructure Development Fund:** Under Atma Nirbhar Bharat Abhiyan stimulus package, Hon'ble Prime Minister announced setting up of Rs. 15000 crore Animal Husbandry Infrastructure Development Fund (AHIDF). AHIDF facilitates investments in the establishment of infrastructure for Dairy processing and value addition infrastructure, Meat processing and value addition infrastructure, Animal Feed Plant, Breed improvement Technology & Breed multiplication farm, Setting up of Veterinary Vaccine and Drugs Production Facilities and Animal Waste to Wealth Management (Agri waste management) by the Farmer Producer Organization (FPO), Private companies, Individual entrepreneurs, Section 8 companies and Micro Small and Medium Enterprises. Under this scheme the Central Government provides 3 percent interest subvention to the borrower and credit guarantee up to 25 percent of total borrowing.

#### **VIII. Livestock Census and Integrated Sample Survey**

- i. **Livestock Census-** The First Livestock Census was conducted during 1919-1920 and since then it is being conducted quinquennially through all States/UTs in India. It is the only source, which gives disaggregated information on various species of animals and poultry birds.
- ii. **Integrated Sample Survey-** The scheme is implemented throughout the country to bring out estimates of livestock products such as milk, egg, meat and wool. Under the scheme, the estimates are brought out annually which is used for policy and planning purposes.

**Details of total Fund provided by the Union Government to State Governments referred to part (d) of the answer****1. Rashtriya Gokul Mission (RGM)**

(Rs in lakh)						
SN	Name of the State/UTs	2021-22	2022-23	2023-24	20'24-25	Total Release
		Funds Released	Funds Released	Funds Released	Funds Released	
<b>States</b>						
1	Andhra Pradesh	5652.385	1546.00	3538.38		10736.77
2	Arunachal Pradesh	397.08	467.16	1965.31		2829.55
3	Assam	227.97	3301.78	0.00		3529.75
4	Bihar	1048.14	4928.63	0.00		5976.77
5	Chattisgarh	841.65	402.00	0.00		1243.65
6	Goa		0.00	0.00		0.00
7	Gujarat	2735.311	0.00	3500.00		6235.31
8	Haryana	305.44	0.00	0.00		305.44
9	Himachal Pradesh	5586.58	0.00	0.00		5586.58
10	Jammu & Kashmir	1533.93	2539.35	0.00	1996.70	6069.98
11	Jharkhand	2244.525	1500.00	0.00		3744.53
12	Karnataka	1996.46	2708.75	2651.31		7356.52
13	Kerala	314	1284.12	6546.27		8144.39
14	Madhya Pradesh	6024.963	8937.43	4903.00		19865.39
15	Maharashtra	0.00	0.00	3261.50		3261.50
16	Manipur	294.98	166.69	0.00		461.67
17	Meghalaya	738.21	0.00	0.00		738.21
18	Mizoram	154.11	138.69	847.37		1140.17
19	Nagaland	494.7	608.86	466.20		1569.76
20	Orissa	3480.425	1374.25	0.00		4854.67
21	Punjab		0.00	0.00		0.00
22	Rajasthan	2254.77	0.00	0.00		2254.77
23	Sikkim	268.78	572.42	1097.87		1939.07
24	Tamil Nadu	2663	3347.00	10996.05		17006.05
25	Telangana	2439.76	0.00	3153.13		5592.89
26	Tripura	2524.17	0.00	0.00		2524.17
27	Uttar Pradesh	2941.36	7671.25	9642.18		20254.79
28	Uttrakhand	2115.44	1885.75	6082.00		10083.19
29	West Bengal	1213.371	2037.35	6500.00		9750.72



	<b>Total</b>	<b>50491.51</b>	<b>45417.48</b>	<b>65150.57</b>	<b>1996.70</b>	<b>163056.26</b>
<b>Union Territories</b>						
1	A & N Lands	0.00	0.00	0.00		0.00
2	Chandigarh	0.00	0.00	0.00		0.00
3	Dadra & Nagar Haveli	0.00	0.00	0.00		0.00
4	Daman & Diu	0.00	0.00	0.00		0.00
5	Delhi	0.00	0.00	0.00		0.00
6	Ladakh	0.00	0.00	0.00		0.00
7	Lakshadweep	0.00	0.00	0.00		0.00
8	Pondicherry	144.44	0.00	0.00		144.44
	<b>Total</b>	<b>144.44</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>144.44</b>

## 2. Animal Husbandry Infrastructure Development Fund

S.N	State Name	Interest subvention in crores (2021-22)	Interest subvention in crores (2022-23)	Interest subvention in crores (2023-24)	Interest subvention in crores (2024-25)
1	Andhra Pradesh	0.04	0.92	2.95	0.46
2	Assam	0.14	0.07	0.90	0.62
3	Bihar	1.51	0.03	8.18	0.89
4	Chandigarh	0.00	0.00	0.00	0.00
5	Chhattisgarh	0.10	0.32	3.33	0.52
6	Delhi	0.00	0.00	0.00	0.00
7	Goa	0.00	0.00	0.00	0.00
8	Gujarat	0.00	0.42	0.64	0.44
9	Haryana	0.95	0.18	3.62	2.69
10	Himachal Pradesh	0.00	0.00	0.11	0.00
11	Jammu And Kashmir	0.00	0.00	0.02	0.00
12	Jharkhand	0.00	0.19	1.80	0.39
13	Karnataka	2.05	1.64	7.41	6.58
14	Kerala	0.00	0.02	0.17	0.00
15	Madhya Pradesh	0.07	1.29	9.37	6.21
16	Maharashtra	3.15	3.44	22.31	2.01
17	Manipur	0.00	0.00	0.00	0.00
18	Nagaland	0.00	0.00	0.00	0.00
19	Odisha	0.20	0.18	0.92	1.12
20	Puducherry	0.00	0.00	0.00	0.00
21	Punjab	2.25	2.41	3.04	0.43

### 3. National Livestock Mission (NLM)

(Rs. in Lakhs)

Sl.No	State/UT	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	2981.675	6009.28	1260.00	
2	Bihar				
3	Chhattisgarh	297.22		75.00	
4	Goa				
5	Gujarat			155.00	
6	Haryana	0		407.50	400
7	Himachal Pradesh				
8	Jammu & Kashmir				
9	Jharkhand			64.00	
10	Karnataka	970.49		250.00	
11	Kerala	0	0.00	0.00	
12	Madhya Pradesh	620.965		350.00	250
13	Maharashtra		0.00	65.00	
14	Odisha		446.00		
15	Punjab		369.66		
16	Rajasthan				
17	Tamilnadu	0			
18	Telangana	542.76			
19	Uttar Pradesh	0		100.00	200
20	Uttarakhand	867.66	0.00	198.48	162.5
21	West Bengal		296.63		
<b>North Eastern States</b>					
22	Arunachal Pradesh		261.85	473.70	
23	Assam				
24	Manipur	784.69			
25	Meghalaya	997.43			
26	Mizoram			201.99	
27	Nagaland	809.76		50.00	
28	Sikkim		93.21	93.21	
29	Tripura	0		183.47	
<b>UTs with Legislature &amp; without Legislature</b>					
30	A & N Islands				
31	Chandigarh				
32	Dadra & Nagar Haveli				
33	Daman & Diu				
34	Delhi				
35	Jammu and Kashmir	1287.0175	675.35	0.00	62.5
36	Lakshadweep				
37	Puducherry				
38	Ladakh		308.295		

#### 4. Livestock Health (LH)

FY 2021 - 22 (Rs. in Lakhs)

SI No.	States	NADCP	LH&DC	TOTAL LH&DCP
1	Andhra Pradesh	0.00	5440.00	5440.00
2	Arunachal Pradesh	798.70	400.00	1198.70
3	Assam	42.77	3148.64	3191.41
4	Bihar	0.00	4912.00	4912.00
5	Chhattisgarh	119.64	3200.38	3320.02
6	Goa	0.00	20.00	20.00
7	Gujarat	0.00	889.00	889.00
8	Haryana	0.00	1120.00	1120.00
9	Himachal Pradesh	36.30	704.00	740.30
10	Jammu & Kashmir	225.10	1703.00	1928.10
11	Jharkhand	0.00	3776.00	3776.00
12	Karnataka	188.48	4400.00	4588.48
13	Kerala (NADRS)	0.00	468.50	468.50
14	Madhya Pradesh	0.00	6496.00	6496.00
15	Maharashtra	80.50	2582.53	2663.03
16	Manipur	65.80	926.22	992.02
17	Meghalaya	23.41	709.00	732.41
18	Mizoram	133.06	1000.97	1134.03
19	Nagaland	64.25	256.00	320.25
20	Odisha	0.00	2896.00	2896.00
21	Punjab	0.00	1120.00	1120.00
22	Rajasthan	0.00	10428.53	10428.53
23	Sikkim	71.57	96.00	167.57
24	Tamil Nadu	0.00	4305.20	4305.20
25	Telangana	0.00	5174.76	5174.76
26	Tripura	45.20	208.00	253.20
27	Uttar Pradesh	48.57	12720.69	12769.26
28	Uttarakhand	41.60	1205.37	1246.97
29	West Bengal	0.00	3488.00	3488.00
30	A&N Islands	6.32	0.00	6.32
31	Chandigarh	0.00	0.00	0.00
32	D&N Haveli and Daman &Diu	0.00	0.00	0.00
33	Delhi	0.00	48.00	48.00

34	Ladakh	0.00	144.00	144.00
35	Lakshadweep	19.33	144.00	163.33
36	Puducherry	0.00	16.00	16.00
	<b>Total</b>	<b>2010.6</b>	<b>84146.79</b>	<b>86157.4</b>

**FY 2022 - 23 (Rs. in Lakhs)**

S. No.	States	NADCP	LH&DC	TOTAL LH&DCP
1	Andhra Pradesh	0.00	1376.05	1376.05
2	Arunachal Pradesh	0.00	0	0.00
3	Assam	558.47	0	558.47
4	Bihar	0.00	895.66	895.66
5	Chhattisgarh	0.00	158.8	158.80
6	Goa	0.00	0	0.00
7	Gujarat	0.00	0	0.00
8	Haryana	2754.15	0	2754.15
9	Himachal Pradesh	0.00	0	0.00
10	Jammu & Kashmir	0.00	240	240.00
11	Jharkhand	0.00	0	0.00
12	Karnataka	532.04	466.15	998.19
13	Kerala	0.00	86.97	86.97
14	Madhya Pradesh	0.00	352.73	352.73
15	Maharashtra	0.00	0	0.00
16	Manipur	0.00	314.01	314.01
17	Meghalaya	0.00	0	0.00
18	Mizoram	0.00	116.66	116.66
19	Nagaland	18.68	0	18.68
20	Odisha	0.00	0	0.00
21	Punjab	0.00	0	0.00
22	Rajasthan	0.00	0	0.00
23	Sikkim	13.05	219.52	232.57
24	Tamil Nadu	0.00	0	0.00
25	Telangana	0.00	0	0.00
26	Tripura	0.00	0	0.00
27	Uttar Pradesh	1761.20	5578.64	7339.84
28	Uttarakhand	0.00	535.1	535.10
29	West Bengal	670.00	0	670.00
30	A&N Islands	0.00	80	80.00
31	Chandigarh	0.00	0	0.00
32	D&N Haveli and	0.00	0	0.00

	Daman &Diu			
33	Delhi	0.00	0	0.00
34	Ladakh	0.00	0	0.00
35	Lakshadweep	0.00	0	0.00
36	Puducherry	0.00	48	48.00
	<b>Total</b>	<b>6307.59</b>	<b>10468.29</b>	<b>16775.88</b>

**FY 2023 – 24 (Rs. in Lakhs)**

S.No.	States/UTs	COMPONENTS		NADCP	TOTAL
		ASCAD	ESVHD		
1	Andhra Pradesh	1294.22	2005.04	5235.00	<b>8534.26</b>
2	Bihar	266.48	0.00	0.00	<b>266.48</b>
3	Chhattisgarh	340.80	280.71	0.00	<b>621.51</b>
4	Goa	0.00	5.80	74.35	<b>80.15</b>
5	Gujarat	1056.72	31.25	0.00	<b>1087.97</b>
6	Haryana	184.49	52.00	1115.79	<b>1352.28</b>
7	Himachal Pradesh	64.75	0.00	0.00	<b>64.75</b>
8	Jharkhand	0.00	0.00	0.00	<b>0.00</b>
9	Karnataka	2368.48	2442.68	2255.78	<b>7066.94</b>
10	Kerala	282.39	86.52	227.60	<b>596.51</b>
11	Madhya Pradesh	872.00	4017.02	0.00	<b>4889.02</b>
12	Maharashtra	838.41	39.53	6354.88	<b>7232.82</b>
13	Odisha	318.10	0.00	0.00	<b>318.10</b>
14	Punjab	0.00	0.00	0.00	<b>0.00</b>
15	Rajasthan	240.86	394.25	0.00	<b>635.11</b>
16	Tamil Nadu	343.54	300.97	0.00	<b>644.51</b>
17	Telangana	0.00	0.00	0.00	<b>0.00</b>
18	Uttar Pradesh	8919.81	4715.08	5624.95	<b>19259.84</b>
19	Uttarakhand	665.46	804.75	528.47	<b>1998.68</b>
20	West Bengal	701.28	1272.16	1665.56	<b>3639.00</b>
21	Arunachal Pradesh	54.08	93.56	473.64	<b>621.28</b>
22	Assam	247.46	1387.76	664.47	<b>2299.69</b>
23	Manipur	271.32	0.00	0.00	<b>271.32</b>
24	Meghalaya	97.30	32.19	0.00	<b>129.49</b>
25	Mizoram	146.80	106.94	9.04	<b>262.78</b>
26	Nagaland	28.24	72.89	14.35	<b>115.48</b>
27	Sikkim	143.22	29.12	78.73	<b>251.07</b>
28	Tripura	0.00	59.76	0.00	<b>59.76</b>
29	Puducherry	11.48	0.00	0.00	<b>11.48</b>

30	Delhi	3.76	0.00	0.00	<b>3.76</b>
31	A & N Islands	0.00	0.00	0.00	<b>0.00</b>
32	Chandigarh	1.46	0.00	1.31	<b>2.77</b>
33	Daman & Diu and Dadra & Nagar Haveli	0.00	0.00	0.00	<b>0.00</b>
34	Jammu & Kashmir	600.93	249.43	1035.06	<b>1885.42</b>
35	Ladakh	37.40	7.83	15.04	<b>60.27</b>
36	Lakshadweep	0.00	0.00	0.00	<b>0.00</b>
	<b>TOTAL (A)</b>	<b>20401.24</b>	<b>18487.24</b>	<b>25374.02</b>	<b>64262.50</b>

**FY 2024 – 25 (up to July) (Rs. in Lakhs)**

Sl No.	States	LH & DCP (A)	Total NADCP (to NSC) (B)	Total ( A+B)
1	Madhya Pradesh	1227.82	0	1227.82
2	Jammu & Kashmir	249.43	0	249.43
3	Meghalaya	80.48	0	80.48
4	Tripura	59.76	0	59.76
5	Rajasthan	1641.43	0	1641.43
6	Uttar Pradesh	3005.68	0	3005.68
7	Haryana	208.01	0	208.01
8	Assam	740.61	0	740.61
9	Kerala	86.52	0	86.52
10	Chhattisgarh	590.91	0	590.91
11	West Bengal	674.78	0	674.78
12	Uttarakhand	99.1	0	99.1
	Total (in Lakhs)	8664.53	0	8664.53

**5. National Programme for Dairy Development (NPDD)**

(Rs. in lakh)

S. No.	Name of State/UT	Financial Year			
		2021-22	2022-23	2023-24	2024-25(till 30.07.2024)
<b>Component A#</b>					
1	Andhra Pradesh	671.79	3335.23	3335.23	0.00
2	Arunachal Pradesh	0.00	0.00	0.00	0.00
3	Assam	0.00	0.00	0.00	0.00
4	Bihar	275.30	0.00	0.00	0.00
5	Chhattisgarh	0.00	0.00	0.00	0.00



**National Dairy Development Board (NDDB's projects)**

1	Andhra Pradesh	1	97.75	78.20	0.00	0.00	0.00	0.00
2	Bihar	1	113.27	78.80	0.00	25.32	39.71	4.41
3	Gujarat	5	1879.11	1469.59	35.61	552.81	293.63	70.99
4	Haryana	4	420.19	336.14	0.00	71.48	54.35	57.38
5	Karnataka	10	2479.90	1344.83	6.99	154.59	101.79	17.07
6	Kerala	1	15.25	12.20	0.00	5.42	0.00	0.00
7	Madhya Pradesh	1	338.00	270.40	0.00	101.05	132.56	0.00
8	Maharashtra	2	488.33	290.66	0.00	22.62	71.95	0.00
9	Punjab	4	318.41	249.77	45.04	50.27	16.40	0.00
10	Rajasthan	1	79.33	59.77	46.55	8.80	0.00	0.00
11	Telangana	3	261.51	156.70	4.60	61.03	55.31	5.08
12	Tamil Nadu	3	239.16	191.32	0.00	19.61	7.48	0.00
<b>National Cooperative Development Corporation (NCDC)'s projects</b>								
1	Tamil Nadu	1	46.66	37.33		9.33		

**7. Support to State Dairy Cooperatives Societies and Farmer Producers Organisation( SDCFPO)**

S.No.	State	2021-22	2022-23	2023-24	2024-25 (as on date 30.06.2024)
		Total Interest subvention disbursed (@2% regular and 2% additional)	Total Interest subvention disbursed (@2% regular and 2% additional)	Total Interest subvention disbursed (@2% regular and 2% additional)	Total Interest subvention disbursed (@2% regular and 2% additional)
1	Andhra Pradesh	3.36	2.31	2.51	0.00
2	Assam	0.00	0.01	0.01	0.00
3	Bihar	1.24	0.61	0.00	0.00
4	Gujarat	163.61	115.05	30.35	0.00
5	Haryana	0.43	1.09	0.00	0.00
6	Jammu & Kashmir	0.00	0.14	0.00	0.00
7	Jharkhand	0.00	0.14	0.00	0.00
8	Karnataka	10.14	1.11	3.48	0.00
9	Madhya Pradesh	0.00	0.16	0.00	0.00



10	Maharashtra	4.71	4.16	0.37	0.00
11	Odisha	0.00	0.00	0.00	0.00
12	Punjab	9.92	4.04	0.00	0.00
13	Rajasthan	3.32	1.80	0.00	0.00
14	Tamil Nadu	4.14	0.95	0.90	0.00
15	Telangana	0.25	0.00	0.00	0.00
16	Uttar Pradesh	0.00	0.00	0.00	0.00
	<b>Total</b>	<b>201.12</b>	<b>131.57</b>	<b>37.62</b>	<b>0.00</b>